

under various housing schemes and are awaiting allotment of houses for the last three years; and

(b) what steps Government propose to take to allot flats to those who are on the waiting list before initiating new housing schemes in Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 20,474.

(b) 1,635 flats are ready and 16,669 are under construction. Plans for 26,819 houses are ready. Allotment will be made according to seniority in registration.

Loss of "Shahagaur" and "Ashrafpur" from the Museum of the Asiatic Society, Calcutta

*310. SHRI PRASENJIT BARMAN: SHRI JAHARLAL BANERJEE: PROF. D. P. CHATTO-PADHYAYA; SHRIMATI PRATIMA BOSE: SHRI SARDAR AMJAD ALL

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that two historical and valuable copper tablets "Shahagaur" and "Ashrafpur" have been found missing from the Museum of the Asiatic Society, Calcutta;

(b) if so, when was the loss first detected and what efforts have so far been made to recover the tablets;

(c) whether it is also a fact that no record has been maintained by the Society for the tablets, pictures, books, coins etc., preserved in the museum and the library of the Society; and

(d) if so, what are the reasons therefor and what are the names of the persons found responsible for mismanagement of the affairs of the Society?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) to (d) The Asiatic Society is registered as a Society and is not under the administrative control of the Ministry of Education, Social Welfare and Culture.

On enquiry, the Society has intimated that the loss of "Shahagaur" was detected in 1977 and a report lodged with the police. The "Ashrafpur" copper plate was lost in 1910-11 as recorded in Journal Volume VI 1910. No record is available with the Society regarding steps taken at that time to recover it.

It is understood that the Society is engaged in the task of accessioning cataloguing its collections. This is a continuous process and it is for the Society to maintain upto date record of its collections and to take action against persons responsible for mismanagement.

Unauthorised constructions in Delhi

*313. SHRI SYED AHMAD HASHMI. Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that many unauthorised constructions have come up in Delhi during the last six months-

(b) if so, what is the number of such unauthorised constructions; and

(c) what action Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) About 11,700 cases have been reported.

(c) Action is being taken under Delhi Municipal Corporation Act, Punjab Municipal Act, Delhi Development Act and Public Premises (Eviction of Unauthorised Occupants) Act.